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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 242 of 2017 in TP No. 18-A/2016
in TP No. 18/111/NCLT/AHM/2016 (New)
MCA 73/2013 in C.P. No. 43/111/CLB/MB/2013(Old)**

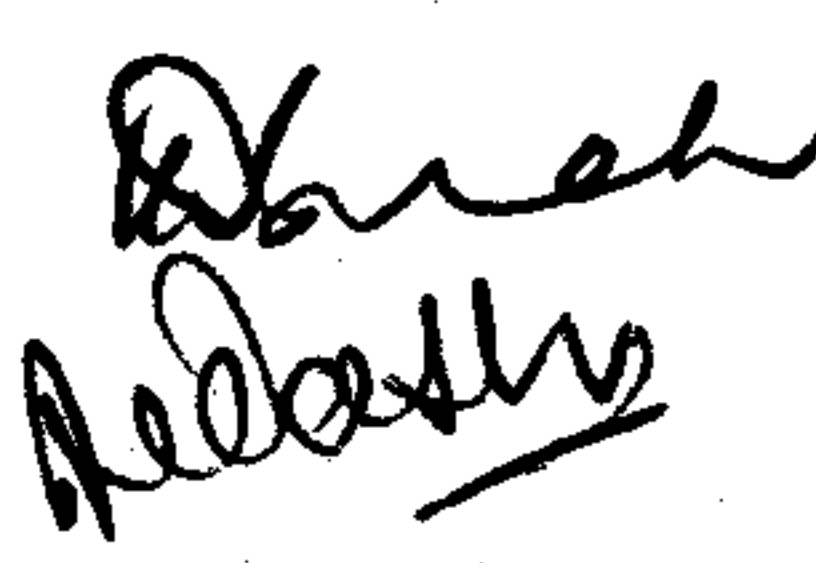
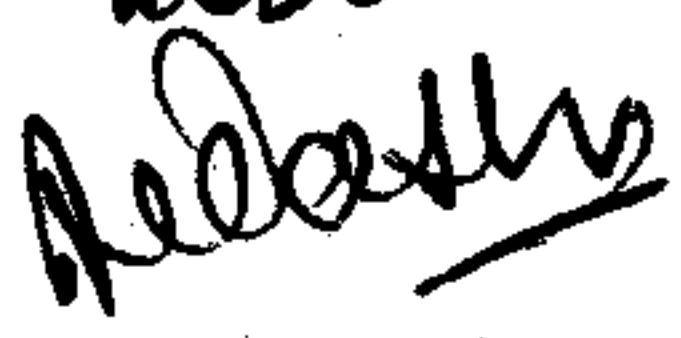
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017**

Name of the Company: Punit Shashikant Chauhan
V/s.
Nugen Machineries Ltd. & Ors.

Section of the Companies Act: Section 111 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	HITESH BUCH	PCS	FOR PETITIONER	
2.	ASHISH DOSHI	PCS	RESP	


ORDER

Learned PCS Mr. Hitesh Buch present for Applicant/ Original Petitioner. Learned PCS Mr. Ashish Doshi present for Respondent.

This application is filed by original petitioner to withdraw TP 18-A/2016 (MCA 73/2013). Respondent PCS reported no objection.

Permission granted.

Application is disposed of accordingly.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 24th day of August, 2017.